

**GOVERNMENT OF INDIA  
YOUTH AFFAIRS AND SPORTS  
LOK SABHA**

UNSTARRED QUESTION NO:5608  
ANSWERED ON:28.04.2015  
IRREGULARITIES IN IMPLEMENTATION OF SPORTS SCHEMES  
Pal Shri Jagdambika

**Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:**

- (a) whether there has been an increase in the cases of irregularities in the implementation of Centrally sponsored schemes for development and promotion of sports in the country;
- (b) if so, the details thereof;
- (c) whether the Government has taken any initiative to address these irregularities;
- (d) if so, the details thereof and the progress registered in this regard so far; and
- (e) the steps taken/being taken by the Government for effective/progressive implementation of these schemes?

**Answer**

THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR YOUTH AFFAIRS & SPORTS (SHRI SARBANANDA SONOWAL)

(a)to(d) The Ministry has not received any complaints which would suggest an increase in the cases of irregularities in the implementation of Centrally Sponsored Schemes for development and promotion of sports in the country. However, two complaints received alleging financial irregularities in implementation of the scheme under Panchayat Yuva Krida Aur Khel Abhiyan (PYKKA) in the States of Uttar Pradesh and Bihar have been referred to the State Governments for investigation and report to the Ministry. No report has since been received from the States. The State Governments have been reminded on 16.02.2015.

(e) For effective implementation and monitoring of the Scheme, officials and Project Officers used to visit the States/UTs during the operation of the Panchayat Yuva Krida Aur Khel Abhiyan (PYKKA) Scheme, which has since been renamed as Rajiv Gandhi Khel Abhiyan (RGKA) Scheme with effect from 01.04.2014. PYKKA observers were also deputed for this purpose. The findings and reports submitted by the officials, Project Officers and PYKKA observers were forwarded to the State Governments/UTs for remedial action. Similarly, officials and Project Officers are being deputed for effective implementation/progressive implementation of RGKA.